

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP No.34/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company: Tarun Chandrakant Parikh & Anr  
V/s  
Ambrosia Remedies Pvt Ltd & Ors

Section 241-242 of Co.act,2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**


Advocate, Mr. Piyush Luktuke appeared on behalf of the Respondent.

Advocate, Mr. Shashvata Shukla with CA, Mr. Hiten Parikh appeared on behalf of Petitioner and requesting time.

The prayer is allowed.

List the matter on 11.03.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 21st day of January, 2021